

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 1053/97

NEW DELHI, THIS THE 12th DAY OF MAY, 1997. (A)

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN
HON'BLE MR.S.R.ADIGE, MEMBER(A)

1. Indian Defence Estates Service
Technical Staff Association
C/o Defence Estates Office
Delhi Circle
Delhi Cantt-110010 .
2. Shri A.K.Gandhi
S/o Shri Khushi Ram Gandhi
C/o D.G.D.E., West Block-IV
R.K.Puram, New Delhi-110066
3. Shri S.P.Jha
S/o late Shri Hari Prakash Jha
Aged 52 years
Office of the D.G.D.E
West Block IV, R.K.Puram
New Delhi-110066.
4. D.D.Khurana
S/o late Khushi Ram Khurana
Aged 52 years
Office of the Defence Estates Office
Delhi Circle
Delhi Cantt-110010
5. Shri Mohan Singh
S/o late Shri Inder Singh
Aged 49 years
Office of the D.G.D.E
West Block IV, R.K.Puram
New Delhi-110066.

Applicants

(BY ADVOCATES SHRI K.B.S.RAJAN)

Vs.

1. The Union of India
through the Secretary
Ministry of Defence
South Block
New Delhi.
2. The Director General
Defence Estates
West Block-IV, R.K.Puram
New Delhi-110066.
3. All India Defence Estates Employees
Association C/o Director, Defence Estates
Northern Command, P.O.Satwari,
Jammu Cantt-180003.
4. All India Cantonments Funds Employees
Federation,
738, Sector 15, Faridabad-1210 07.

For

ORDER

JUSTICE K.M.AGARWAL, CHAIRMAN:

(5)

By this application, the Indian Defence Estates Service Technical Staff Association and some of its members claim equal status with Cantonment Board Employees and seek a direction to permit the Technical Staff of the Defence Estates Organisation for appearing in the departmental examination meant for appointment of Cantonment Executive Officer Group 'B' in relaxation or modification of the recruitment rules in that regard.

2. It was not disputed that the Technical Staff of the Defence Estates Organisation have a separate stream with a number of posts in A.D.E.O category for promotion to Group 'B'. The Cantonment Board Employees belong to a different stream. The applicants, therefore, cannot claim equality with Cantonment Board Employees and seek a direction for permitting them to appear in the departmental examination meant for appointment of Cantonment Executive Officers only because the members of the Technical Staff of Defence Estates Organisation also draw similar basic pay of/ less than Rs.1400/- per month or possess similar educational or experience qualification. We also have no jurisdiction to direct amendment or relaxation in the recruitment rules. Accordingly, we are of the view that this application is misconceived and deserves to be summarily dismissed. Accordingly, it is hereby summarily dismissed.

[Signature]
(K.M.AGARWAL)
Chairman

[Signature]
(S.R.ADIGE)
Member (A)